

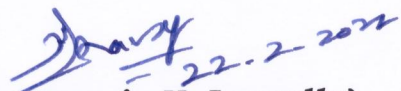
ADM/84/2022

Office of the
Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, Date: 22.02.2022.

NOTIFICATION

In view of deputation of the Judicial Officers working in the Bengaluru Rural District to attend "**CLUSTER TRAINING PROGRAMME**" scheduled to be held **on 27.02.2022**, the Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru, is placed in-charge of all the mofussil Courts on the said day, till the respective Judicial Officers return to the headquarters.

The Judicial Officers working at Taluka headquarters have been permitted to leave the headquarters by availing only the actual transit time, as provided under Rule 76(2) of KCSRs.


(Tyagaraja N. Inavally)

Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru
Pr. Dist. & Sessions Judge
Bangalore Rural District
Bangalore

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